

12.19 hrs.

RE: CALLING ATTENTION NOTICE

Shri H. N. Mukerjee (Calcutta Central): Could I have a moment's indulgence? We had sent a calling attention notice and I am told the Minister is going away today. If the Minister of Rehabilitation goes away, the question on a very urgent matter would be kept hanging. Sir, we had tabled a calling attention notice . . .

Mr. Speaker: I will just find out and see if it is of such an urgency that this should be replied . . .

Shri H. N. Mukerjee: If I may say so, the West Bengal Chief Minister has said that . . .

Mr. Speaker: I have seen that and I am assuring him that I will just see if it is such an urgent matter.

Shri H. N. Mukerjee: You can decide that here and now, because today is the last day of this week, and the hon. Minister is going away . . .

Mr. Speaker: I have already taken note of it. I have got that notice and I have seen it.

Shri H. N. Mukerjee: You may please make sure that the hon. Minister will be here to give answer to it today.

12.21 hrs.

PAPERS LAID ON THE TABLE**STATEMENT ON FOOD SITUATION**

The Minister of Food and Agriculture (Shri Swaran Singh): I beg to lay on the Table a statement regarding the food situation in the country. [Placed in Library. See No. LT-2422/64].

ANNUAL REPORT OF HINDUSTAN CABLES LIMITED, AND REVIEW BY GOVERNMENT ON WORKING THEREOF

The Minister of International Trade (Shri Manubhai Shah): On behalf of

Shri Kanungo, I beg to lay on the Table a copy each of the following papers:—

- (i) Annual Report of the Hindustan Cables Limited, District Burdwan, for the year 1962-63 along with the Audited Accounts and the comments of the Comptroller and Auditor-General thereon, under subsection (1) of section 619A of the Companies Act, 1956.
- (ii) Review by the Government on the working of the above Company.

[Placed in Library, See No. LT-2423/64].

GOVERNMENT OF INDIA'S PROTEST NOTE TO THE EMBASSY OF THE PEOPLE'S REPUBLIC OF CHINA

The Minister of State in the Ministry of External Affairs (Shrimati Lakshmi Menon): I beg to lay on the Table a copy of Government of India's protest note dated the 26th February, 1964, to the Embassy of the People's Republic of China, New Delhi. [Placed in Library, See No. LT-2424/64].

डा० राम मनोहर लोहिया (फर्रुखाबाद) :
अध्यक्ष महोदय, मैं बोलूँ ?

अध्यक्ष महोदय : नहीं, मेरा खयाल है इस वक्त नहीं ।

डा० राम मनोहर लोहिया : अध्यक्ष महोदय, मैंने एक नुक्ता उठाया था मंत्री-परिषद् की सामूहिक जिम्मेदारी के बारे में और मुझे इतिला मिली है कि मैं उसको उठा नहीं सकता । मैं आप से अर्ज करना चाहता हूँ कि यह बड़ा अहम सवाल है और इसका नतीजा यह होगा कि गुड़ के मामले का एक अपराधी भाग जाएगा

अध्यक्ष महोदय : बहुत अच्छा जी, मने सुन लिया है ।